

URGENT/ORDINARY

**PENDING/DECIDED CASE**

Stereo H.C.-J.D./C.27



TO

**THE DEPUTY REGISTRAR  
PUNJAB AND HARYANA HIGH COURT,  
CHANDIGARH.**

The applicant is a party/Advocate for  
(Petitioner / Respondent) and wishes to inspect the  
records in the case of

\_\_\_\_\_ (Appellant/Petitioner)

**Versus**

\_\_\_\_\_ (Respondent)

Fixed for hearing on the \_\_\_\_\_

No. and nature of case \_\_\_\_\_

Farzi date \_\_\_\_\_

Time of presentation \_\_\_\_\_

District \_\_\_\_\_

Mode of Inspection: DMS/Manual

(Full Name of Advocate/Party-in-Person)

Address. \_\_\_\_\_

Mobile No. \_\_\_\_\_

Enrolment No. \_\_\_\_\_

**Granted**

**Dated**

*for Deputy Registrar*